

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-06-2024 AT 10:30 AM**

CP(IB) No. 539/9/HDB/2018

AND

Rst App (IBC) 10/2024 in IA (IBC) 918/2019 in CP(IB) No. 539/9/HDB/2018

u/s. 9 of IBC, 2016

IN THE MATTER OF:

Sri Balaha Chemicals Pvt Ltd

...Operational Creditor

AND

R.E Cables & Conductors Pvt Ltd

...Corporate Debtor

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

Rst App (IBC) 10/2024 in IA (IBC) 918/2019

Learned Counsel Ms Meghana, for applicant present through Video Conference.
Matter passed over.

Matter called again. Learned Counsel Mr Srikanth Rathi, for Applicant present
through Video Conference.

Issue Notice to the respondent by registered/ speed post with acknowledgment
due and through e-mail, to be taken up within 3 days' time. Meanwhile, counter
if any to be filed by the respondent within 10 days' time. Posted to 23.07.2024
for filing proof of service and for counter.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)